



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,13th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/3220/2016	DIPENDRA CHANDRA DEY Versus THE UNITED BANK OF INDIA and 3 ORS	MR.M CHANDA MRS.U DUTTA MR.S CHOUDHURY	
2	WP(C)/339/2020	SALEHA KHATOON Versus NAZMINA KHATOON AND 3 ORS.	MS. M BARMAN MD J ALOM MR. M ISLAM	GA, ASSAM MR. A DUTTA MR. A J SAIKIA (R-2) MR. S. PEGU (R-2) MRS. P M DUTTA
3	WP(C)/2627/2020	ROUSHANARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. M R CHOUDHURY MR. L M RAHMAN	GA, ASSAM SC, FINANCE
4	WP(C)/4644/2023	SHAZAHAN ALI AHMED Versus THE STATE OF ASSAM AND 12 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	SC, ELEM. EDU GA, ASSAM MS. S E AHMED (r-12 AND 13) MS. N DEVI(r-12 AND 13) SC, SSA
5	CRL.A(J)/112/2024	HARI LOHAR Versus THE STATE OF ASSAM AND ANR	MRS. S KHATANIAR	PP, ASSAM
6	Cont.Cas(C)/283/2024	A S ENTERPRISE Versus CHANDAN SARMA AND 3 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	

LEAVE NOTE OF ADVOCATES FOR 13/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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34)	MR R ISLAM	13-02-2025	To	17-02-2025
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38)	MS. R S SADIAL	17-02-2025	To	21-02-2025
39)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



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JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

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ORDERS				
1	WP(C)/2300/2023	M/S VIDYUT METALLICS PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. S CHAKRABORTY	GA, ASSAM
2	WP(C)/3740/2023	MURSHIDA AHMED Versus THE ASSAM STATE ELECTRICITY BOARD AND 5 ORS	MR M H AHMED I AMIN	GA, ASSAM SC, APDCL
3	WP(C)/7426/2023	ASHIYA KHATOON Versus THE STATE OF ASSAM AND 3 ORS	MR G U AHMED MR. R ISLAM MR N SARMA	SC, HIGHER EDU

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

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1	I.A./752/2016 in RSA/263889/2015	MD. ISHAHAQUE ALI Versus MD. KHAIRUL ISLAM and 33 ORS.	MR.K M HALOI MR.A K DEKA	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.S KHAN
2	WP(C)/8426/2018	JIBA KANTA GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. B CHETIA MR. P K GOGOI	SC, PNRD SC, AG SC, FINANCE DEPTT.
3	I.A.(Civil)/585/2020 IN RSA/8/2018 (D/O) in RSA/8/2018	LEGAL HEIRS OF LT HABIJ ALI MD FAKAR UDDIN BARBHUIYA AND ORS Versus THE STATE OF ASSAM AND ORS	MS B DEVI	GA, ASSAM MR S M T CHISTIE (R13)
4	PIL/26/2024	PANNA LAL ROY Versus TH STATE OF ASSAM AND 40 ORS	MR. M K CHOUDHURY MR. M SARMA	GA, ASSAM MR. S C BISWAS (R-12,15,35,38) MR. R P SARMAH (R-32) MR. A K TALUKDAR(R-13,14,24) MR S ISLAM(R-13,14,24) MR A IKBAL (R-12,15,35,38) MR. S B LASKAR (R22,40) MR S DAS (R-31) MR. D DOLEY (R-32) MR. P S BISWAS (R-12,15,35,38) MR. H A LASKAR (R22,40) MS A BORAH (R-12,15,35,38) MS D DUTTA (R22,40) MR. S I KHAN(R-13,14,24) A. H. AHMED (R22,40) MS A DEKA (R-32) P J DAS (R-31) SC, FOREST SC, PWD
5	Review.Pet./26/2024	THE STATE OF ASSAM AND ORS Versus AMITA BHATTACHARJEE AND ANR	MR. R MAZUMDAR MR. N J KHATANIAR	GA, ASSAM

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